

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.09.2022**

**Appeal No. 1 of 2019**

SRSR Holdings Pvt. Ltd. ... Appellant

Versus

Securities & Exchange Board of India ...Respondent

Mr. Vikram Nankani, Senior Advocate with Mr. KRCV Seshachalam, Ms. Sabeena Mahadik, Mr. Pankaj Uttaradhi, Mr. Sagar Hate, Advocates i/b. Vissha Law Services for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**With  
Appeal No. 2 of 2019**

B. Suryanarayana Raju ... Appellant

Versus

Securities & Exchange Board of India ...Respondent

Mr. L. S. Shetty, Advocate with Mr. Darshan Bafna, Advocate i/b. L. S. Shetty & Associates for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**With  
Appeal No. 3 of 2019**

B. Rama Raju ... Appellant

Versus

Securities & Exchange Board of India ...Respondent

Mr. Gaurav Joshi, Senior Advocate with Mr. Feroze Patel, Ms. Namrata Zaveri, Advocates i/b. DSK Legal for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**With  
Appeal No. 4 of 2019**

B. Ramalinga Raju ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Gaurav Joshi, Senior Advocate with Mr. Feroze Patel, Ms. Namrata Zaveri, Advocates i/b. DSK Legal for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**With  
Appeal No. 5 of 2019**

V. Srinivas ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. KRCV Seshachalam, Advocate with Ms. Sabeena Mahadik, Mr. Sagar Hate, Advocates i/b. Vishesha Law Services for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**With  
Appeal No. 53 of 2019**

G. Ramakrishna ... Appellant

Versus

Securities & Exchange Board of India

...Respondent

None for the Appellant.

Mr. Shiraz Rustomjee, Senior Advocate with Mr. Jai Chhabria, Ms. Shreya Parikh, Mr. Prateek Pai, Mr. Mihir Mody, Mr. Mayur Jaisingh Advocates i/b K. Ashar & Co. for the Respondent.

**ORDER :**

1. We have heard Shri Vikram Nankani, the learned senior counsel for the appellant in Appeal No. 1 of 2019 SRSR Holdings Pvt. Ltd. Put up on September 16, 2022 for further arguments of the remaining appellants.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

15.09.2022  
PTM